

1	2	3
Uttar Pradesh (including Uttarakhand)	66.	Buksa
	67.	Raji
West Bengal	68.	Birhor
	69.	Lodha
	70.	Totos
Andaman and Nicobar Islands	71.	Great Andamanes
	72.	Jarawa
	73.	Onge
	74.	Sentinelese
	75.	Shompen

Museums for Tribal Freedom Fighters

755. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- whether Government is setting up museums for Tribal Freedom Fighters in various States;
- if so, the details thereof; and
- the details of places where the museums are being set up, the estimated project cost and present status of setting up of those museums?

THE MINISTER OF TRIBAL AFFAIRS (SHRI ARJUN MUNDA): (a) to (c) Government has decided to set up museums to commemorate the contribution of tribals in the freedom struggle. The particulars of museums sanctioned, location of museum and tribal freedom fighters/heroes associated with the museum are as under: –

Sl. No.	State	Location of Museum	Tribal Freedom Fighters/ Heroes
1	2	3	4
1.	Gujarat	Garudeshwar, Rajpipla	Prominent freedom fighters from across the country
2.	Chhattisgarh	Raipur	Shaheed Veer Narayan Singh

1	2	3	4
3.	Jharkhand	Ranchi	Birsa Munda
4.	Andhra Pradesh	Lammasingi	Shri Alluri Seetha Ram Raju
5.	Madhya Pradesh	Chhindwara	TantyaBheel, Bheema Nayak, Khajaya Nayak, etc.
6.	Kerala	Kozhikode	Thalakkal Chandu
7.	Manipur	Makhal Village, Senapati	Rani Gaidinliu
8.	Telangana	Hyderabad	Ramji Gond

The particulars of estimated cost, funds released to States and present status of setting up of museum are given below:—

Sl. No.	State	Estimated Cost (in crore)			Funds released by MoTA (as on 24.06.19)	Current Status
		MoTA Commitment	State Share	Total		
1.	Gujarat	50.00	52.55	102.55	26.48	In planning'
2.	Chhattisgarh	15.00	10.66	25.66	7.50	Implementation
3.	Jharkhand	25.00	11.66	36.66	10.00	stage.
4.	Andhra Pradesh	15.00	20.00	35.00	7.50	•
5.	Madhya Pradesh	15.00	23.26	38.26	6.93	
6.	Kerala	15.00	1.16	16.16	7.50	
7.	Manipur	15.00	36.38	51.38	1.00	
8.	Telangana	15.00	3.00	18.00	1.00	
TOTAL		165.00	158.67	323.67	67.91	

Welfare scheme for naxal-affected areas of Chhattisgarh

756. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has introduced some special welfare measures in naxal-affected areas of Chhattisgarh and other adjoining States as part of Central Government sponsored schemes during the last five years;

(b) if so, the details thereof including the funds released during each of the last